

ties being provided to foreign students by the Council include: reception of newly arrived foreign students on arrival, organisation of summer camps, study tours, social gatherings, orientation courses and other welfare measures as appropriate. The Council also awards scholar ships to students from various countries to learn Indian music and dance at reputed institutions in India.

(b) In order to update and improve its standard, it was decided to revise this publication. It is under review.

(c) Complaints have been received about specific items in certain activities organised for foreign students.

(d) In the case of each complaint, enquiry is made and remedial action taken as appropriate.

Delegation sent by ICCR to Foreign Countries

10310. SHRI PIYUS TIRAKY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of delegations sent by Indian Council for Cultural Relations to USA and European countries during 1982-83 to 1987-88;

(b) the number delegations sent during the same period to the African and neighbouring developing countries;

(c) the purpose of sending these delegations; and

(d) the details of foreign visits undertaken by the Director General and the Deputy Director General during the last three years and amount spent on these visits?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) to (d). The

required information is being collected and will be laid on the Table of the House.

Import of Ammonia and Phosphoric Acid

10311. SHRI M.M. PALLAM RAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) the amounts of feedstock material like liquid Ammonia and Phosphoric Acid imported during the last three years for the Fertilizer Industry;

(b) the names of countries/suppliers from whom the feedstocks have been bought;

(c) the foreign exchange spent on these imports;

(d) how many indigenous manufacturers have been given licenses to manufacture those feedstocks; and

(e) the steps being taken to encourage indigenous production and to accelerate self-sufficiency?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVILAL): (a) to (c). Two statements are attached.

(d) No licence has been issued to any indigenous manufacturer for producing merchant phosphoric acid or merchant ammonia.

(e) The Government is encouraging setting up captive phosphoric acid production, debottlenecking of existing plants and setting up joint ventures abroad for ensuring the supply of phosphoric acid. As regards ammonia, the international price (C&F) is lower than the cost of indigenously produced ammonia and there are no serious difficulties in its import.